

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH**  
**COURT-IV**

48. IA 35/2022  
IN  
CP/1457(MB)2020

CORAM:

SHRI MANOJ KUMAR DUBEY  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **22.09.2022**

Name of the Party: Mr. Ravindra Dandavate  
Vs.  
Shalimar Ceramics Private Limited

Section 241(1)-242(4) of Companies Act, 2013, Rule 11 of NCLT, 2016

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**ORDER**

**The Court is convened through Video Conference.**

Due to paucity of time, the matter is adjourned to **14.12.2022**.

Sd/-

**MANOJ KUMAR DUBEY**  
**Member (Technical)**

/Dubey/

Sd/-

**KISHORE VEMULAPALLI**  
**Member (Judicial)**